GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.6173

TO BE ANSWERED ON THE 4TH APRIL, 2018

USAGE OF SOCIAL MEDIA

6173. SHRI RAMSINH RATHWA:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has noticed any incidents of usage of social media by on duty Defence personnel;
- (b) if so, whether the Government has taken any measures to address it; and
- (c) if so, the details thereof?

(a) to (c): No Madam, Defence Personnel are not permitted to bring smart phones in any office premises on duty. Also, necessary instructions on use of social media by serving personnel / organization have been promulgated which list out the Do's & Don'ts, guidelines and content which are barred from being posted on social media platform. Cyber Security Policy 2017 has also been promulgated to ensure the following:

- (i) Sharing of information pertaining to organization;
- (ii) Disclosure of Departmental name on Job Sites;
- (iii) Uploading of Pictures in Uniform;
- (iv) Uploading of Picture during Troop Movement, etc.
